

BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

FORTY-FIRST REPORT

(Presented on 5.9.2007)

The Business Advisory Committee held a sitting on Thursday, the 30th August, 2007.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

(1) The Payment and Settlement Systems Bill, 2006. <u>(Consideration and passing)</u>	3 hours
(2) The Competition (Amendment) Bill, 2007. <u>(Consideration and passing)</u>	3 hours
(3) The Aircraft (Amendment) Bill, 2006. <u>(Consideration and passing)</u>	2 hours
(4) The Carriage by Road Bill, 2005, after it has been passed by Rajya Sabha. <u>(Consideration and passing)</u>	1 hour
(5) The Indian Boilers (Amendment) Bill, 1994, after it has been passed by Rajya Sabha. <u>(Consideration and passing)</u>	2 hours

3. The Committee also recommend that the sitting of the House fixed for Monday, the 3rd September, 2007 may be cancelled.

4. The Committee further recommend that discussions under rule 193 on the following subjects may be held on the dates indicated against each:

(1) Report of the Prime Minister's High Level Committee on Social, Economic and Educational Status of the Muslim Community of India (Sachar Committee Report) laid on the Table of the House on 30.11.2006.	May be taken up on Wednesday, the 5 th September, 2007.
(ii) Continued rise in the prices of essential commodities.	May be taken up on Thursday, the 6 th September, 2007.
(iii) Problems faced by farmers.	May be taken up on Friday, the 7 th September, 2007.
(iv) Indo-US Nuclear Deal OR Harmonious functioning of three organs of the State i.e. Legislature, Judiciary and Executive	May be taken up on Monday, the 10 th September, 2007.

5. The Committee also recommend that the above discussions may be concluded on the same day, by sitting late, if necessary.

NEW DELHI;
30th August, 2007
Bhadra 8, 1929 (Saka)

(SOMNATH CHATTERJEE)
Chairman,
Business Advisory Committee.